

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 231 of 2016 (SZ)**

Applicant(s)  
Vioce Of Nature  
Rep. by its Secretary,  
Mr. M.Sathish Kumar,  
Manavalanagar,  
Thiruvallur – 602 002

Respondent(s)  
The Government of Tamil Nadu  
Vs. Rep. by its Secretary,  
Department of Environment and Forest,  
Fort. St, George,  
Chennai – 600 009 and 12 others

Legal Practitioners for Applicant(s)  
M/s. C.S. Monica  
S. Bhuvana

Legal practitioners for respondent(s)  
M/s. M.K. Subramanian,  
M.Santhanaraman and P. Velmani for  
R1 and R6  
Mrs. Rita Chandrasekar for R2 and R3  
M/S.V.Sanjeevi &  
K.Muthukumarasamy for R4.  
Mrs. H. Yasmeen Ali for R5 and R7  
Mr. M.R. Gokul Krishnan for R9  
Mr. P. Gnanasekaran for R10

Note of the Registry	Orders of the Tribunal
Order No. 3	<p>Date: 25<sup>th</sup> July, 2017</p> <p>Applicant filed rejoinder to the reply of respondent No.4. It is taken on record.</p> <p>List the matter for final arguments on 12.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>